

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No.130

C.P. (IB) No. 259(CH)2021

IN THE MATTER OF:

Top Runners Impex Private Limited ...

Petitioner

Under Section: 10, IBC 2016

Order delivered on 25.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 09.05.2024.

Sd/-

Court Officer